NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.458/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company Under Section		Kanishka SethiaVs-Aspective Commodial Pvt.Ltd. & Ors. 241/242		
	SANCHARI O	CHAKRABORTY, ADVO CATE WAKRABORTY, ADVOCA	KANISHKA SETHIA	Ol+ 12.17
(1)	TRAM QUANNA	HACSAN, ALL K MITHA, Adv	For Respondent	2 flas

Rudhmamon Ashertherehye Ganeth Manna, Respublik NO. 1 1/12/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 are present.

List on 05/02/2018.

(Jinan K.R.) Member (J)

Se

(V.P.Singh) Member (J)